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NOTIFICATION
INCOME TAX

No. 3213(F.No. 197/170/79-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Indian Parliamentary Group" for the purpose of the said section from assessment year 1962-63 to assessment year 1980-81.

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(B.M. SINGH)

UNDER SECY. TO THE GOVERNMENT OF INDIA

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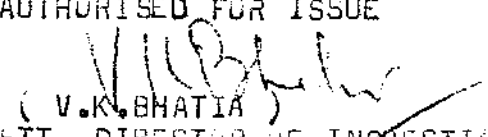
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